

## Annex-2

(Para A 2.4 of Master Circular)

### FORM - A 2 Application cum Declaration Form

(To be completed by the applicant)

Application for drawal of foreign exchange

- I. Details of the applicant -
- Name \_\_\_\_\_
  - Address \_\_\_\_\_
  - Account No. \_\_\_\_\_
- II. Details of the foreign exchange required
- Amount (Specify currency) \_\_\_\_\_
  - Purpose \_\_\_\_\_
- III. I authorise you to debit my Saving Bank/Current/RFC/EEFC Account No. \_\_\_\_\_ together with your charges and
- Issue a draft : Beneficiary's Name \_\_\_\_\_  
Address \_\_\_\_\_
  - Effect the foreign exchange remittance directly -
    - Beneficiary's Name \_\_\_\_\_
    - Name and address of the Bank \_\_\_\_\_
    - Account No. \_\_\_\_\_
  - Issue travellers cheques for \_\_\_\_\_
  - Issue foreign currency notes for \_\_\_\_\_
- (Strike out whichever is not applicable)

Signature

Declaration  
(Under FEMA 1999)

I, \_\_\_\_\_ declare that -

\*1) The total amount of foreign exchange purchased from or remitted through, all sources in India during this calendar year including this application is within USD \_\_\_\_\_ (USD

\_\_\_\_\_ only), the annual limit prescribed by Reserve Bank of India for the said purpose.

\* 2) Foreign exchange purchased from you is for the purpose indicated above.

(Strike out whichever is not applicable)

Signature

Name \_\_\_\_\_

Date :

(The purpose codes are on the reverse)

Purpose codes  
For office use only

AD Code No. \_\_\_\_\_  
Form No. \_\_\_\_\_  
Currency \_\_\_\_\_  
Amount \_\_\_\_\_

Equivalent to Rs. \_\_\_\_\_  
(To be filled in by Authorised Dealer)

ADs should put a tick ( ) against an appropriate purpose code. (In case of doubt/difficulty, consult customer/RBI.)

Code	Purpose	Computer and Information Services (08)
	<b>Capital Account Transactions (00)</b>	S0801
		Hardware consultancy/implementation
S0001	Indian investment abroad in equity capital (shares)	S0802
		Software consultancy/implementation
S0002	Indian investment abroad in debt securities	S0803
		Data base, data processing charges
S0003	Indian investment abroad in branches	S0804
		Repair and maintenance of computer and software
S0004	Indian investment abroad in subsidiaries and associates	S0805
		News agency services
S0005	Indian investment abroad in real estate	S0806
		Other information services - Subscription to newspapers, periodicals
S0006	Repatriation of Foreign Direct Investment in India- in equity shares	
		<b>Royalties and License Fees (09)</b>
S0007	Repatriation of Foreign Direct Investment in India- in debt securities	S0901
		Franchises services - patents, copyrights, trade marks, industrial processes, franchises etc.
S0008	Repatriation of Foreign Direct Investment in India in real estate	S0902
		Payment for use, through licensing arrangements, of produced originals or prototypes (such as manuscripts and films)
S0009	Repatriation of Foreign Portfolio Investment in India in equity shares	
		<b>Other Business Services (10)</b>
		S1001

S0010	Repatriation of Foreign Portfolio Investment in India in debt securities	Merchanting services –net payments (from Sale & purchase of goods without crossing the border).
S0011	Loans extended to Non-Residents	S1002 Trade related services - commission on exports / imports
S0012	Repayment of long and medium-term loans with original maturity above one year received from Non-Residents.	S1003 Operational leasing services (other than financial leasing) without operating crew, including charter hire
S0013	Repayment of short-term loans with original maturity up to one year received from Non-Residents.	S1004 Legal services
S0014	Repatriation of Non-Resident Deposits (FCNRB/NRERA etc)	S1005 Accounting, auditing, book keeping and tax consulting services
S0015	Repayment of loans & overdrafts taken by ADs on their own account.	S1006 Business and management consultancy and public relations services
S0016	Sale of a foreign currency against another foreign currency	S1007 Advertising, trade fair, market research and public opinion polling service
S0017	Purchase of intangible assets like patents, copyrights, trade marks etc.	S1008 Research & Development services
S0018	Other capital payments not included elsewhere	S1009 Architectural, engineering and other technical services
<b>Transportation (02)</b>		S1010 Agricultural, mining and on-site processing services- protection against insects & disease, increasing of harvest yields, forestry services, mining services like analysis of ores etc.
S0201	Payments for surplus freight/passenger fare by foreign shipping companies operating in India.	S1011 Payments for maintenance of offices abroad
S0202	Payment for operating expenses of Indian shipping companies operating abroad.	S1012 Distribution services
S0203	Freight on imports - Shipping companies	S1013 Environmental services
S0204		S1019

Freight on exports - Shipping companies	Other services not included elsewhere
S0205	<b>Personal, Cultural and Recreational Services (11)</b>
Operational leasing (with crew) -Shipping companies	S1101
S0206	Audio-visual and related services -services and associated fees related to production of motion pictures, rentals, fees received by actors, directors, producers and fees for distribution rights.
Booking of passages abroad -Shipping companies	S1102
S0207	Personal, cultural services such as those related to museums, libraries, archives and sporting activities; fees for correspondence courses abroad.
Payments for surplus freight/passenger fare by foreign Airlines companies operating in India,	<b>Government not included elsewhere (g.n.i.e.) (12)</b>
S0208	S1201
Operating expenses of Indian Airlines companies operating abroad	Maintenance of Indian embassies abroad
S0209	SI 202
Freight on imports - Airlines companies	Remittances by foreign embassies in India
S0210	<b>Transfers (13)</b>
Freight on exports - Airlines companies	S1301
S0211	Remittance by non-residents towards family maintenance and savings
Operational leasing (with crew) -Airlines companies	S1302
S0212	Remittance towards personal gifts and donations
Booking of passages abroad - Airlines companies	S1303
S0213	Remittance towards donations to religious and charitable institutions abroad
Payments on account of stevedoring, demurrage, port handling charges etc.	S1304
<b>Travel (03)</b>	Remittance towards grants and donations to other governments and charitable institutions established by the governments.
S0301	S1305
Remittance towards Business travel.	Contributions/donations by the Government to international institutions
S0302	S1306
Travel under basic travel quota (BTQ)	Remittance towards payment / refund of taxes.
S0303	
Travel for pilgrimage	
S0304	
Travel for medical treatment	
S0305	
Travel for education (including fees, hostel expenses	

etc.)	<b>Income (14)</b>
S0306	
Other travel (international credit cards)	S1401
<b>Communication Services (04)</b>	Compensation of employees
	S1402
S0401	Remittance towards interest on Non-Resident deposits (FCNRB/NRERA/ NRNRD/NRSR etc.)
Postal services	S1403
S0402	Remittance towards interest on loans from Non-Residents (ST/MT/LT loans)
Courier services	S1404
S0403	Remittance of interest on debt securities - debentures /bonds/FRNs etc.
Telecommunication services	S1405
S0404	Remittance towards interest payment by ADs on their own account (to VOSTRO a/c holders or the OD on NOSTRO a/c.)
Satellite services	S1406
<b>Construction Services (05)</b>	Repatriation of profits
S0501 ,	S1407
Construction of projects abroad by Indian companies including import of goods at project site	Payment/ repatriation of dividends
S0502	<b>Others (15)</b>
Payments for cost of construction etc. of projects executed by foreign companies in India.	S1501
<b>Insurance Services (06)</b>	Refunds / rebates / reduction in invoice value on account of exports
S0601	S1502
Payments for Life insurance premium	Reversal of wrong entries, refunds of amount remitted for non exports
S0602	S1503
Freight insurance - relating to import & export of goods	Payments by residents for international bidding
S0603	S1504
Other general insurance premium	Notional sales when export bills negotiated/ purchased/discounted are dishonoured/crystallized/cancelled of bills and reversed from suspense accounts.
S0604	
Reinsurance premium	
S0605	
Auxiliary services (commission on insurance)	

S0606

Settlement of claims

**Financial Services (07)**

S0701

Financial intermediation except investment banking - Bank charges, collection charges, LC charges, cancellation of forward contracts, commission on financial leasing etc.

S0702

Investment banking - brokerage, underwriting commission etc.

S0703

Auxiliary services - charges on operation & regulatory fees, custodial services, depository services etc.